

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO.1019
ANSWERED ON 05.02.2026

SWACHH SURVEKSHAN GRAMEEN 2025-26

†1019. SHRI BALYA MAMA SURESH GOPINATH MHATRE:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the number of villages, districts and States/Union Territories (UTs) expected to be covered under Swachh Survekshan Grameen during 2025-26, State/UT-wise, particularly with special reference to Maharashtra;
- (b) the criteria on the basis of which villages, districts and States/UTs are likely to be ranked;
- (c) whether any steps have been taken to ensure transparency and accountability during the survey; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

- (a) The proposed coverage of Swachh Survekshan Grameen 2025 (SSG 2025) is 34 States/UTs (including Maharashtra), 761 districts and 21,000 villages. Number of districts and villages proposed to be covered, States/UTs wise, including from Maharashtra, is given at **Annexure**.
- (b) The criteria for ranking the State/UTs and districts under SSG 2025 is based on the following parameters:
 - Service Level Progress
 - Direct Observation of Sanitation in Villages
 - Direct observation of functionality of Solid Waste Management (SWM) plants
 - Citizen Feedback
- (c) & (d) The SSG 2025 has been conducted through an independent third-party survey agency to provide the ranking of States/UTs and districts on the basis of various quantitative and qualitative sanitation indicators. The SSG 2025 has been propagated through National, State/UT level workshops and social media posts. An Application has been developed to capture the feedback of citizens from various States/UTs on different parameters. Geo-tagging of assets has been done during field level data collection to ensure data quality. SSG 2025 Portal is also used for monitoring of daily progress of field-level data collection and citizen feedback.

Annexure

Annexure referred to in part (a) of the reply to Lok Sabha Unstarred Question No.1019
answered on 05-02-2026

S.N.	States/UTs	No. of districts proposed to be covered	No. of villages proposed to be covered
1	A & N ISLANDS	3	50
2	ANDHRA PRADESH	26	759
3	ARUNACHAL PRADESH	25	500
4	ASSAM	35	709
5	BIHAR	38	1646
6	CHHATTISGARH	33	660
7	D & N HAVELI AND DAMAN & DIU	3	44
8	GOA	2	40
9	GUJARAT	33	733
10	HARYANA	22	440
11	HIMACHAL PRADESH	12	240
12	JAMMU & KASHMIR	20	396
13	JHARKHAND	24	533
14	KARNATAKA	31	874
15	KERALA	14	462
16	LADAKH	2	40
17	LAKSHADWEEP	1	10
18	MADHYA PRADESH	52	1152
19	MAHARASHTRA	34	1260
20	MANIPUR	16	320
21	MEGHALAYA	12	240
22	MIZORAM	11	220
23	NAGALAND	16	320
24	ODISHA	30	863
25	PUDUCHERRY	2	40
26	PUNJAB	23	460
27	RAJASTHAN	48	1187
28	SIKKIM	6	120
29	TAMIL NADU	37	1159
30	TELANGANA	32	640
31	TRIPURA	8	160
32	UTTAR PRADESH	75	3069
33	UTTARAKHAND	13	260
34	WEST BENGAL	22	1394
	TOTAL	761	21000